[Translation]

Studies by SEBI

6490. SHRI RAMASHRAY PRASAD SINGH : SHRI SURAJ MANDAL :

Will the Minister of FINANCE be pleased to state :

(a) whether the Government have taken any initiative to improve/simplify the existing settlement system in the shares market; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) and (b). The Securities and Exchange Board of India (SEBI) has been continuously working for a quicker settlement system in securities trading, and through its efforts the stock exchanges in general have started following a seven day settlement cycle in cash shares.

[English]

Indebtednese

6491. SHRI RAJNATH SONKAR SHASTRI : SHRI P. KUMARASAMY :

Will the Minister of FINANCE be pleased to state :

(a) whether the indebtedness of the nation has Increased to such an extent that it has to pay @ Rs. 214 crores per day or approximately Rs. 9 crore per hour during 1993-94;

(b) if so, the reasons for such a situation to have arisen;

(c) the steps proposed to be taken to bring down this heavy rate of interest on the nation; and

(d) the position on (a) above during 1994-95 and 1995-96?

THE MINSITER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) and (d). The total public debt and other liabilities of the Central Government have increased at the rate of Rs. 214 crore per day in 1993-94. However, in the year 1994-95 (RE) and 1995-96(BE) it is likely to increase at a lower rate of Rs. 204 crore and Rs. 161 crore per day respectively.

(b) Additional borrowings are resorted to for meeting the gap between total expenditure and revenue receipts plus non-debt creating capital receipts.

(c) interest burden can be curtailed only through reduction of fiscal deficit. In the current year, efforts would be made to contain the fiscal deficit at the budgeted level.

WB/IMF Loan

6492. DR. RAMESH CHAND TOMAR : Will the Minsiter of FINANCE be pleased to state ;

(a) the various loans received by the Government from the international Monetary Fund (IMF) and the World Bank during each of the last three years; and

(b) the principal amount and interest repaid so far?

THE MINISTER OF STATE OF THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) The total amounts of foreign loans received from World Bank and IMF by Government during the last three years are given below :

	1992-93		(in Rs. Crores) 1994-95	
		1993-94		
IBRD	1974	2826	1683	
IDA	3407	2083	3100	
IMF	2436	4096	820	

(b) The details of principal amount and interest repaid to World Bank and IMF are given below :

	and the second se				. Crores)
1992-93		1993-94		1994-95	
Principal	Interest	Principal	Interest	Principal	Interest
1795	1896	2216	1938	2372	1987
479	338	548	358	608	383
890	448	817	654	412	810
	Principal 1795 479	Principal Interest 1795 1896 479 338	Principal Interest Principal 1795 1896 2216 479 338 548	Principal Interest Principal Interest 1795 1896 2216 1938 479 338 548 358	Principal Interest Principal Interest Principal 1795 1896 2216 1938 2372 479 338 548 358 608

Unemployment Allowance

6493. SHRI SYED SHAHABUDDIN : Will the Minister of LABOUR be pleased to state :

(a) the States which have a scheme for payment of monthly unemployment allowance to unemployed educated youth with the cut-off educational qualification, State-wise;

(b) the rate of allowance, State-wise; and

(c) the estimated number of beneficiaries as on April 1, 1995?

THE MINISTER OF LABOUR (SHRI P.A. SANGMA): (a) to (c). The information is being collected from all the States/UTs and will be laid on the Table of the House.

Dispute between iTC Management and BAT industries

6494. SHRI SANAT KUMAR MANDAL : Will the Minister of FINANCE be pleased to state :

(a) whether the Government are aware of the dispute between BAT industries of U.K. and ITC management; and